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**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :12/03/2018 Time : 10:30 A.M.

CORAM:

Day : Monday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<b><u>STAY MATTERS</u></b>					
1	ST/Stay/70062/2018 ST/70073/2018	Allahabad	. Vs.	Padma Enterprises	DR/IP	FRESH MATTER
	<b><u>REGULAR MATTERS</u></b>					
2	E/508/2011	UFLEX LIMITED,	. Vs.	C.C.E. NOIDA	V. Lakshmi Kumaran/DR	Part-Heard
3	ST/70556/2016	Ram Nivas Singh Contractor	. Vs.	Allahabad	DUSHYANT KUMAR/DR	Part-Heard
4	E/70732/2016	Ghaziabad	. Vs.	Bhushan Steel Ltd	DR/IP	
5	ST/70855/2016	Aakay Associates	. Vs.	Allahabad	IP/DR	
6	E/70042/2017	Sbec Sugar Ltd	. Vs.	Meerut-i	Neeraj Sharma & Abhishek Sharma/DR	
7	ST/70071/2017	Noida	. Vs.	Meroform (india) Pvt Ltd	DR/LASA CONSULTANCY PVT LTD	
8	C/70523/2017	Navyug Polystock Centre (p) Ltd	. Vs.	Noida	Amit Attri/Navneet Panwar & ors. Advocates/DR	

Checked By :

Prepared By: 

  
Assistant Registrar  
(CESTAT, Allahabad)

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

**CAUSELIST**

Court No. : 1

Dated :13/03/2018 Time : 10:30 A.M.

CORAM:

Day : Tuesday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/70088/2016	Basant Ispat Udyog Pvt Ltd	. Vs.	Lucknow	V. Lakshmi Kumaran, ALD/DR	Part-Heard
2	E/70088/2017	A J Pan Product Pvt Ltd	. Vs.	Kanpur	S.R. AGRAWAL/DR	

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**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

**CAUSELIST**

Court No. : 1

Dated :14/03/2018 Time : 10:30 A.M.

CORAM:

Day : Wednesday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
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**REGULAR  
MATTERS**

1	ST/70182/2015	Indian Security Guard Services	. Vs.	Lucknow	G.S.BISHT,ADVOCATE/DR	Part-Heard
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2	E/55771/2014	Shyam Laminators Pvt Ltd	. Vs.	Noida	LASA CONSULTANCY PVT LTD/DR	
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3	E/53885/2014	Vijay Agarwal Director	. Vs.	Noida	LASA CONSULTANCY PVT LTD/DR	
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(CESTAT, Allahabad)

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :15/03/2018 Time : 10:30 A.M.

CORAM:

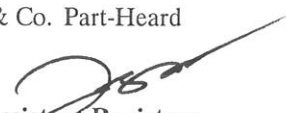
Day :Thursday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<b><u>REGULAR MATTERS</u></b>					
1	E/2849/2010	DURGA TRADING COMPANY,	. Vs.	C.C.E. LUCKNOW	Amit Awasthi/DR	Part-Heard
2	E/2850/2010	SHRI ALIM ALI, AUTHORIZED SIGNATORY OF	. Vs.	C.C.E. LUCKNOW	Amit Awasthi/DR	Part-Heard
3	E/1690/2011	C.C.E. LUCKNOW	. Vs.	DURGA TRADING COMPANY,	DR/Bipin Garg & Co.	Part-Heard

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 (CESTAT, Allahabad)

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

**CAUSELIST**

Court No. : 1

Dated :16/03/2018 Time : 10:30 A.M.

CORAM:

Day : Friday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT REPRESENTATIVE</u>	<u>REMARKS</u>
	<b><u>MISC. MATTERS</u></b>				
1	E/ROA/70421/2017 E/1627/2006	Vijay Fertilizers Pvt.ltd.	. Vs.	Meerut-i Rajesh chibber/DR	
2	E/ROA/70422/2017 E/1628/2006	Ajay Kumar Gupta Director Vijay Fertilizers Pvt.ltd.	. Vs.	Meerut-i Rajesh chibber/DR	
3	E/MISC/70103/2018 E/56252/2013	Lg Electronics India Pvt Ltd	. Vs.	Noida BIMAL JAIN (C. A.)/DR	
4	ST/MISC/70347/2016 ST/70473/2016	Madhu India Deco Ltd	. Vs.	Lucknow Dharmendra Srivastava & Associates, C.A /DR	
	<b><u>REGULAR MATTERS</u></b>				
5	E/50165/2015	Amba Shakti Steels Ltd	. Vs.	Meerut-i Rajesh chibber/DR	Part-Heard
6	E/50503/2014	Ghaziabad	. Vs.	Superking Manufactures Tyre Pvt Ltd DR/V.S. Negi	Top of the Board
7	E/50504/2014	Ghaziabad	. Vs.	Superking Manufactures Tyre Pvt Ltd DR/IP	Top of the Board
8	E/1436/2008	MAIDEN PAPER TUNES PVT. LTD.	. Vs.	C.C.E. KANPUR Amit Awasthi/DR	


9	E/1437/2008	SHRI SHUBASH CHAND GUPTA, DIRECTOR OF	. Vs.	C.C.E. KANPUR	Amit Awasthi/DR
10	E/1438/2008	SHRI SHARAD CHAND GUPTA, DIRECTOR OF	. Vs.	C.C.E. KANPUR	Amit Awasthi/DR
11	E/1899/2008	SHIVAM MASALE PVT. LTD.	. Vs.	C.C.E. KANPUR	Amit Awasthi/DR
12	E/104/2010	MR. SHALABH GUPTA	. Vs.	C.C.E. MEERUT I	Rajesh Chhibber, CAS ASSOCIATES/DR
13	E/329/2010	USHA FILTERS PVT. LTD. (UFPL)	. Vs.	C.C.E. MEERUT I	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
14	E/498/2010	MANJURI GUPTA (M.D.)	. Vs.	C.C.E. MEERUT I	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
15	ST/1258/2010	Farhat Beg	. Vs.	Meerut-i	IP/DR
16	E/1949/2010	MUSK TOBACCO (INDIA) PVT. LTD.,	. Vs.	C.C.E. LUCKNOW	AJAY VASHISTHA,ADV/DR
17	E/1950/2010	SH. KAMAL SINGH YADAV, PARTNER	. Vs.	C.C.E. LUCKNOW	AJAY VASHISTHA,ADV/DR
18	E/1951/2010	SH. LEKH RAJ, (PROP.)	. Vs.	C.C.E. LUCKNOW	AJAY VASHISTHA,ADV/DR
19	E/1952/2010	SH. ROOP SINGH,	. Vs.	C.C.E. LUCKNOW	AJAY VASHISTHA,ADV/DR
20	E/3835/2010	Switchgear & Control	. Vs.	Kanpur	Amit Awasthi/DR

21	E/1241/2011	COROMANDAL AGRICO PVT. LTD.	. Vs.	C.C.E. NOIDA	S. Jaina & Associates/DR
22	E/1242/2011	SH. M.L. SACHDEVA, (PLANT MANAGER & AUTHORIZED SIGNATORY)	. Vs.	C.C.E. NOIDA	S. Jaina & Associates/DR
23	E/1189/2012	Switchgear And Controls	. Vs.	Kanpur	Amit Awasthi/DR
24	E/56744/2013	Lml Limited	. Vs.	Kanpur	R. Santhanam/DR
25	E/54761/2014	R P L Industries Ltd	. Vs.	Ghaziabad	Rajesh chibber/DR
26	C/55868/2014	Rathi Enterprises	. Vs.	Noida	ANUJ AGRAWAL & MR. SANAD KUMAR JHA/DR
27	E/70056/2016	Noida	. Vs.	Ozla Plastocraft Pvt Ltd	DR/IP
28	E/70064/2016	Ozla Plastocraft Pvt Ltd	. Vs.	Noida	Daman preet singh,Advocate/DR
29	E/70377/2016	Hello Mineral Water (p) Ltd	. Vs.	Noida	S. D. Gaur/DR
30	E/70485/2016	Shradha Alloys Pvt Ltd	. Vs.	Noida	Rajesh chibber/DR
31	E/70509/2016	Universal Engineers & Traders	. Vs.	Ghaziabad	Rajesh Kumar & Associates (N) /DR
32	E/70510/2016	East India Udyog	. Vs.	Ghaziabad	Rajesh Kumar &

		Ltd			Associates (N) /DR
33	ST/70364/2017	Spark Automotive	. Vs.	Kanpur	Dharmendra Srivastava & Associates, C.A /DR
34	ST/70438/2017	Ganga Chit Fund Pvt Ltd	. Vs.	Kanpur	Dharmendra Srivastava & Associates, C.A /DR

**Checked By :**

**Prepared By:** 

  
**Assistant Registrar**  
**(CESTAT, Allahabad)**



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**Customs, Excise and Service Tax Appellate Tribunal**  
**old red building, 38 M.G. Marg, Civil Lines, Allahabad-211001**  
**Cause List for Defect Matters**

Time : 10:30 A.M.

Date : 16/03/2018

Day : Friday

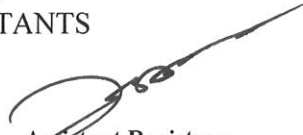
Court No : 1

Coram : HON'BLE SH ANIL CHOUDHARY MEMBER, JUDICIAL

<u>Sr. No.</u>	<u>(SR / Def. No.)</u>	<u>Petitioner.</u>	<u>Respondent.</u>	<u>Advocate</u>	<u>Remarks</u>
1	701982017	Jitendra Singh	C.C.E. & S.T.-Lucknow	PAL SINGH YADAV ADVOCATE	
2	701962017	Dhwaj Jain	C.C.E. & S.T.-Lucknow	PAL SINGH YADAV ADVOCATE	
3	707532017	Supreme Ceramics Ltd	C.C.-C.C.E. & S.T.- Ghaziabad	ASHUTOSH SHUKLA & ARVIND SINGH	
4	707422017	Jai Kishore Director	C.C.-C.C.E. & S.T.- Ghaziabad	K. VAISH & CO. CHARTED ACCOUNTANTS	

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